

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 30/252//HDB/2018
NAME OF THE COMPANY	Eagleclaw Consulting India Pvt
NAME OF THE PETITIONER(S)	Eagleclaw Consulting India Pvt
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Sudershan SIA	Advocate	9346758595 BSSLAWS@GMAIL.COM	
		BSSLAWS@GMAIL.COM	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard B.Sudershan Learned counsel for Applicant Company is undertook to file necessary affidavit, ROC report is also awaited.

Post the case on 22<sup>nd</sup> February 2018

Member (T)

Member (J)